

4

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.No.1701/96

Wednesday this the 30th day of October, 1996.

CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE MR. R.K. AHOOJA, ADMINISTRATIVE MEMBER

Surjeet Singh Son of Jaswant Singh
a candidate of Diesel Clearaner
Selection, Railway Quarter,
Double Storeyed Block No.330,
Qr.No.7, Shakurbasti Delhi-34. Applicant
Vs. (By Advocate PA Ahlawat)

1. Union of India through the General Manager,
Northern Railway Headquarters, Baroda House,
New Delhi.
2. Divisional Railway Manager, Northern Railway
D.M.'s Office, Chelmsford Road, New Delhi.

.... Respondents

The application having been heard on 30.10.1996
the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), CHAIRMAN

Applicant seeks a direction to respondents
to engage him in Skilled Category 'C'. Applications
were invited for filling up the post/posts in question.
Applicant applied for the post on 10.08.1991. The
selection has been completed in 1993.

2. He states that he was in the belief that
the wrong rejection of his candidature would be
remedied, that he waited and that in such cases
limitation should not be counted. We are unable

contd....

-2-

to agree. Due to passage of time, third party rights have been created and the Tribunal will not be justified at this distance of time in interfering with the selections, that too without the selected candidates being on the party array. In these circumstances, we dismiss the application as time barred. No costs.

Dated the 30th October, 1996.


R.K.AHOOJA

ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
CHAIRMAN

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